

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 571/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company		Edelwiess Asset Reconstruction Co. Ltd. -Vs- Shree Coke Manufacturing Co. Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Saket Chaudhary Adv.	Corporate Debtor	[Signature] 11/12/17
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1.	SOUVIK MAZUMDAR, Adv	Financial Creditor	A. AG 11/12/17
2.	ARIF ALI, Adv.		

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 11/12/2017 for further consideration.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(V.P.Singh)
Member (J)